

Bill Summary

The Kerala (Alteration of Name) Bill, 2026

- The Kerala (Alteration of Name) Bill, 2026 was introduced in Lok Sabha on August 10, 2026.
- **Change of name:** The Bill seeks to change the name of the state of Kerala to “Keralam” in the

First Schedule of the Constitution. A resolution in this regard was passed by Kerala Legislative Assembly in June 2024.

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